NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 01/16	TP 96/16	To file written submi- ssions	111	Ahamed Nizar Moideen Kunhi Kunhi-mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
39.	ASHA-S.M	petitioner	Luur
	92420 84969		
_	Bonny Karyappa 8884321353	Respondente	Byly

ORDER

Again counsel for respondent requested time to submit arguments. Both oral and returned. List it as last chance on 22/09/2017.

MEMBER(J)

MEMBER(T)